

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**

CP 180/00093/17 in O.A 180/00144/17

Thursday, this the 5<sup>th</sup> day of April, 2018

**CORAM:**

**Hon'ble Dr.K.B.Suresh, Judicial Member  
Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member**

V.P.Subramanian  
S/o.Late Mr.V.P.Thupran  
ASRM, RMS 'CT' Division  
Calicut RMS, residing at Melekammiliyil  
Moscowpara, Chenekkal, Calicut University P.O  
Malappuram-673 635  
**(By Advocate – Mr.V.Sajith Kumar)**

## Ver sus

Mr.M.Sampath  
The Chief Postmaster General  
Kerala Circle  
Trivandrum – 695 003

..... **Respondent**

**(By Advocate – Mr.N.Anil Kumar, Sr.PCGC(R))**

This application having been heard on 5.4.2018, the Tribunal on the same day delivered the following:

## ORDER (ORAL)

*Per: Dr.K.B.Suresh, Judicial Member*

Since we have already quashed the order which was the base of this CP(c), there is no need to continue with this CP(C). Hence the CP(C) is closed. Notices shall stand discharged.

**(E.K.BHARAT BHUSHAN)**  
**ADMINISTRATIVE MEMBER**

**(DR.K.B.SURESH)**  
**JUDICIAL MEMBER**

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**List of Annexures**

Annexure P1 - A true copy of the notice no.INV/4-1/06-07/Pt III dated 11/05/2015 issued by the Postmaster General, Northern Region

Annexure P2 - A true copy of the notice no.INV/4-1/06-07/Pt III dated 11.11.2016 issued by the Postmaster General, Northern Region

Annexure P3 - A true copy of the Interim Order dated 23.2.2017 in O.A 144/2017 of the Tribunal

Annexure P4 - A true copy of the Memo.No.VIG/VCR/2/2016 dated 6.8.2017 along with statement of imputation of misconduct.

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